[श्री भान सिंह भौरा]

करप्शन के जो चार्जिज लगाये गये है, उन की एनक्वायरी के लिए एक कर्माशन बिठाने के बारे मे मैं ने एक कालिंग एटेन्शन नोटिस दिया है, लेकिन वह रिजेक्ट हो गया है। इसी मामले पर मै न एक शार्ट-नोटिस क्वेस्चन दिया है, लेकिन वह भी रिजक्ट हो गया है। जिन मफसरा न अकाली मिनिस्टरा को लूटने का रास्ता बताया था, गवर्नर साहब उन्ही स रिपार्ट माग रह है। इस लिए मे रिक्वस्ट करता हू कि दास कर्माशन को तरह का एक एनक्वायरी कमीशन इन चार्त्रिज की जाच करन के लिए बिठाया जाय।

भी हुकम चन्द कछवाय (मुरना): अध्य यक्ष महादय, महाराष्ट्र क मुग्य मर्त्रा के रिक्तेदार के घर स बहुत रुपया निकला है। उम के बारे म भा चचां हानी चाहिए।

13 (5 hrs

PAPI RS LAID ON THE TABLE

INDIAN IELLGRAPH (I II III AMDT), RULIS

THL MINISTER OF COMMUNICA-TIONS (SHRI H N BAHUGUNA) I beg lay on the Table a copy of the Indian Telegraph (Fifth Amendment) Rules, 1971 (Hindi and English versions) published in Notification No G S R 799 in Gizztte of India dated the 29th May, 1971, under sub section (5) of section 7 of the Indian Telegraph Act, 1885 [Placed in Library See No LI-653/71]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THL MINISTER OF STATE IN THE MINISTRY OF H()ME AFFAIRS (SHRI RAM NIWAS MIRIDIA) I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951

- The Indian Administrative Service (Recruitment) Third Amendment Rules, 1971 published in Notification No G S R. 980 in Gazette of India dated the 26th June, 1971.
- (2) The Indian Police Service (Recruitment) Third Amendment Rules, 1971, published in Notification No G S R 981 in Gazette of India dated the 26th June, 1971
- (3) The Indian Administrative Service (I margency Commissioned and Short Survice Commissioned Officers) (Appointment by Competitive Lxaminition) Regulations, 1971, published in Notification No G S R 982 in Gazette of India dated the 26th June, 1971
- (4) The Indian Police Service (I-mergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Lxamination) Regulations, 1971, published in Notification No G S R 983 in Gazette of India dued the 26th June, 1971 [Placed in Lih dig See No LF 654,71]

NOTILICATION UNDER INTER STATE CORPORATIONS ACT

THF MINISTIR OF STATE IN THE MINISTRY OF HOME AFIAIRS (SHRIK C PANT) I beg to lay on the Table a copy of Notification No S O 2197 (Hindi version) published in Gazette of India dated the 5th Jun, 1971 containing corrigendum to Hindi version of Natification No S O. 1304 dited the 28th Mirch 1960, under subsection (5) of section 4 of the Inter-State Corporations Act, 1957 [Placed in Library See No LT 655/71]

ANNUAL REPORTS OF I C. A. R. AND A STATEMINT RELATING THERFTO

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI